

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 201
(IB)-722/ND/2022

IN THE MATTER OF:
Rajsuraj Fincap Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 59 of IBC, 2016

Order delivered on 17.05.2023

CORAM:
SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

As prayed by the Ld. ARoC present for the RoC, one last opportunity is granted to RoC to file its report within one week.

List on 08.06.2023.

- sd -
v

(L. N. GUPTA)
MEMBER (T)

- sd -

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)